

For further hearing.

P/H.

Bench

19/5/04.

ST

ST. 06.07.04

Mr. C.R. Nandy, Ld. Counsel
for the Appellant - May a
memo at 6.7.04 seems
withdrawal of this application
in reg. Put up before the
bench.

Typ
06.07.04
C.R.

Cope or court
may be done &
to court be filed

3024

ST
30/7/04
S.G.

Dated 20.05.2004.

At the request of
learned counsel for the
Applicant, call this matter
on 21.6.04.

V.R. ^{high} ^{rev}
chairman

Members

Order dated 6.7.04.

On request of the
Applicant, permission is
granted to withdraw this
CA with liberty to file a
better one in due course.
Accordingly, this CA is
disposed of.

V.R. ^{high}
chairman

Members